

CBI Vs Kheman Singh Verma & Ors.

Case No.72/19 (Old CC no. 14/11)

06.10.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ajay Kumar Sharma, Sunil Kumar Sharma and Lal Mani.

Ms. Vipasha Sharma, Proxy counsel on behalf of Sh. N.K.Sharma, Advocate, for accused Shyam Babu.

Sh. Dalip Singh, Ld. Counsel along with accused Kheman Singh Verma.

Ms. Rajni Suchita Lugun, Proxy counsel on behalf of Sh. Anand Parasar for accused Jeet Ram Gaur.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court, also attended by Sh. Vivek Juyal, P.A.

This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz./RADC/202/E-7784-7871 dated 30.07.2020 issued by Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi, New Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on **03.11.2020**.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,

Rouse Avenue District Court, New Delhi

06.10.2020

CBI Vs Kheman Singh Verma & Ors.

Case No.76/19 (Old CC no. 16/11)

06.10.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ajay Kumar Sharma, Sunil Kumar Sharma and Lal Mani.

Ms. Vipasha Sharma, Proxy counsel on behalf of Sh. N.K.Sharma, Advocate, for accused Shyam Babu.

Sh. Dalip Singh, Ld. Counsel along with accused Kheman Singh Verma.

Sh. Som Nath Maurya, Proxy counsel on behalf of Sh. Rajesh Kumar, Advocate, alongwith accused A.K.Mishra

Ms. Rajni Suchita Lugun, Proxy counsel on behalf of Sh. Anand Parasar for accused Jeet Ram Gaur.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,

Rouse Avenue District Court, New Delhi

CBI Vs Kheman Singh Verma & Ors.

Case No.85/19 (Old CC no. 68/11)

06.10.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ajay Kumar Sharma, Sunil Kumar Sharma and Lal Mani.

Ms. Vipasha Sharma, Proxy counsel on behalf of Sh. N.K.Sharma, Advocate, for accused Shyam Babu.

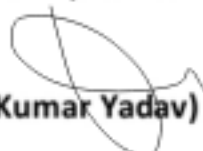
Sh. Dalip Singh, Ld. Counsel along with accused Kheman Singh Verma.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,

Rouse Avenue District Court, New Delhi

06.10.2020

CBI Vs Kheman Singh Verma & Ors.

Case No.86/19 (Old CC no. 69/11)

06.10.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ajay Kumar Sharma, Sunil Kumar Sharma and Lal Mani.

Ms. Vipasha Sharma, Proxy counsel on behalf of Sh. N.K.Sharma, Advocate, for accused Shyam Babu.

Sh. Dalip Singh, Ld. Counsel along with accused Kheman Singh Verma.

Ms. Rajni Suchita Lugun, Proxy counsel on behalf of Sh. Anand Parasar for accused Jeet Ram Gaur.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court, also attended by Sh. Vivek Juyal, P.A.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,

Rouse Avenue District Court, New Delhi

06.10.2020

CBI Vs Kheman Singh Verma & Ors.

Case No.87/19 (Old CC no. 70/11)

06.10.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ajay Kumar Sharma, Sunil Kumar Sharma and Lal Mani.

Ms. Vipasha Sharma, Proxy counsel on behalf of Sh. N.K.Sharma, Advocate, for accused Shyam Babu.


Sh. Dalip Singh, Ld. Counsel along with accused Kheman Singh Verma.

Ms. Rajni Suchita Lugun, Proxy counsel on behalf of Sh. Anand Parasar for accused Jeet Ram Gaur.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,

Rouse Avenue District Court, New Delhi

06.10.2020

CBI Vs Kheman Singh Verma & Ors.

Case No.74/19 (Old CC no. 15/11)

06.10.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Sh. Hitender Kapur, Ld. Counsel for accused Ajay Kumar Sharma, Sunil Kumar Sharma and Lal Mani.

Ms. Vipasha Sharma, Proxy counsel on behalf of Sh. N.K.Sharma, Advocate, for accused Shyam Babu.

Sh. Dalip Singh, Ld. Counsel along with accused Kheman Singh Verma.

Ms. Rajni Suchita Lugun, Proxy counsel on behalf of Sh. Anand Parasar for accused Jeet Ram Gaur.

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(Vimal Kumar Yadav)

**Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi**

06.10.2020